for receiving subsidized foodgrains under Targeted Public Distribution System (TPDS), thus covering about two-thirds of the entire population of the country. The Act also has a special focus on the nutritional support to women and children. Besides nutritious meal to pregnant women and lactating mothers during pregnancy and six months after the child birth, such women are also entitled to receive maternity benefit of not less than ₹ 6000. Children upto 14 years of age are entitled to nutritious meals as per the prescribed nutritional standards. The expenditure incurred by the Department of Food and Public Distribution contributes towards achieving the Sustainable Development Goal of Zero Hunger.

(c) The Department of Food and Public Distribution does not provide any budgetary support to the World Food Programme.

Status of proposal of Madhya Pradesh Government regarding allocation of foodgrains

†1366. SHRI PRABHAT JHA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether proposals of several States, including Madhya Pradesh, are under consideration with the Central Government regarding increase in the allotment of foodgrains provided to the 'Antyodaya families' under the National Food Security Act;

(b) if so, the details thereof;

(c) whether an early decision is being taken or is proposed to be taken on the said proposals which are under consideration; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) and (b) No, Sir. No proposal has been received from States/UTs including Madhya Pradesh regarding increase in the allotment of foodgrains to the Antyodaya families under the National Food Security Act, 2013.

(c) and (d) Do not arise.

[†]Original notice of the question was received in Hindi.